

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-533

CP-124/241- 242/ND/2022
IA/343/2022

IN THE MATTER OF:

Snehlata

....Applicant

Vs.

Doon Hathcheries Ltd. & Ors.

....Respondent

SECTION

U/s 241- 242

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv Alok Bhachawat,

ORDER

Due to paucity of time, list the matter on **14.07.2023**.

Sd/-

(Court Officer)